

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 37468/2016

(Arising out of impugned final judgment and order dated 13-07-2016 in SA No. 1464/2012 passed by the High Court Of Judicature At Allahabad)

PIYUSH KUMAR MISHRA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(IA 2/2017, 80426/2018)

Date : 13-08-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Ashim Sood, Adv.
Mr. Mayank Pandey, AOR

For Respondent(s) Mr. Hemendra Singh Rana, Adv.
Mr. Upendra Mishra, Adv.
Mr. Tanmya Agarwal, Adv.
Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

In the meantime, interim order shall continue to operate

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR